

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5663 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pardeep Arora & Ors. Vs. Sanjay Gupta, Liquidator Future Retail Limited.	Swastika Kumari
2.	I.A. No. 5664 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation Vs. Ritu Rastogi (Liquidator) Yash Jewellery Pvt. Ltd.	Saurabh Kansal
3.	I.A. No. 5665 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation Vs. Jaipur Scientific Agriculture Solutions Pvt. Ltd.	Saurabh Kansal
4.	I.A. No. 5693 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 889 of 2026	Shreenathji Realmart Private Limited Vs. Tirupati Balaji Enterprises Pvt. Ltd. & Anr.	Arkaj Kumar

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